

*[English]***Development of Backward Areas in Gujarat**

3376. DR. AMRITLAL KALIDAS PATEL : Will the PRIME MINISTER be pleased to state :

(a) whether the Government of Gujarat has submitted any schemes for the development of backward areas and dry-lands in the State;

(b) the time by which these are likely to be approved;

(c) whether the Union Government have sought any financial assistance from the World Bank in this regard, and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI H. PATEL) : (a) and (b) The Government of Gujarat have submitted certain schemes under 'Rural Drinking Water and Sanitation Programme' in certain Districts including some tribal areas. These schemes are likely to be finalised by December, 1993.

(c) No, Sir.

(d) Does not arise.

*[Translation]***Entry of H.A.L. in the Field of Civil Aviation**

3377. SHRI KESHRI LAL
DR. LAXMINARAYAN } : Will the
PANDEY }
PRIME MINISTER be pleased to state :

(a) whether the Hindustan Aeronautics Limited proposes to enter into the field of civil aviation;

(b) if so, the details thereof and the extent of its participation in the field of civil aviation;

(c) whether the defence liabilities of H.A.L. are proposed to be lessened/changed to some extent as a result thereof; and

(d) if so, the steps taken to ensure the responsibility of H.A.L. towards the defence requirements?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN) : (a) and (b) Hindustan

Aeronautics Ltd. (HAL) is already in the field of civil aviation. The company has produced and supplied a number of aircraft, helicopters and aeronautical equipment to civil customers like the Indian Airlines, Vayudoot, various State Governments and private enterprises. The company has also been undertaking repair and maintenance of civil aircraft.

(c) No, Sir.

(d) Does not arise.

Subsidy on Fertilizers

3378. SHRI RAJVEER SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether some of the fertilizers units of the country have closed down in lack of subsidy;

(b) if so, whether the Government propose to restore subsidy to them; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI EDUARDO FALEIRO) : (a) Currently, only nitrogenous fertilizers are covered under the subsidy scheme and no such unit is reported to have closed down for want of subsidy. However, some unit producing Single Superphosphate (SSP), a decontrolled phosphatic fertilizers, are reported to have suspended production mainly due to liquidity problems an fall in off-take.

(b) and (c) There is no proposal to reintroduce the subsidy scheme in respect of phosphatic and potassic fertilizers which were decontrolled w.e.f. 25-8-1992. However, price concession is being given during the current kharif season on sales of potassic fertilizers, as also on indigenously produced DAP, complex fertilizers and Single Superphosphate.

*[English]***Pharmaceutical Industry**

3379. SHRI LOKANATH
CHAUDHARY } : Will the
SHRI C. SREENIVASAN }
PRIME MINISTER be pleased to state :

(a) whether the Government propose to delicense the pharmaceutical industry;

(b) if so, the details thereof;